

drains under the jurisdiction of SDMC are being desilted regularly to prevent the water logging. 15 safai karamcharies have been deployed for cleanliness of DDA flats Bindapur, Dwarka and proper sanitary condition are being maintained inside the colony. All parks in the jurisdiction of DDA in Dwarka area being maintained by them.

(b) and (c) DDA receives water from Delhi Jal Board (DJB) and further distributes that to Bindapur and Dwarka area. The quantity of water received from DJB is less than the requirement leading to water scarcity in the area. DDA is augmenting the water distribution through water supply from tube wells to mitigate the problem.

Annual ranking of cities

3193. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government proposes to institute a procedure for annual ranking of cities, against the metrics outlined in the stated objectives of the proposed urban modernization programme, if so, the details thereof; and

(b) if not, the reasons therefor and the manner in which Government proposes to address the gap between objectives and outcomes in its proposed programme?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):

(a) No, Sir.

(b) Does not arise.

Basic needs of big cities

3194. SHRI BASAWARAJ PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) how Urban Development Ministry divides big cities in India, details thereof, State-wise;

(b) in what manner Government helps big cities to meet their basic needs;

(c) whether Government is aware about fast growing city population; and

(d) if so, the steps taken by Government to meet about growth challenges?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU):

(a) Ministry of Urban Development does not define the concept of big cities. However, under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM), three categories of cities were identified by the Ministry as per norms/criteria mentioned as under:—

Category	Cities/UAs	Nos.
A	Cities/UAs with 4 million plus population as per 2001 Census	07
B	Cities/UAs with 1 million plus population but less than 4 million as per 2001 Census	28
C	Selected Cities/UAs (State capitals and other Cities/UAs of religious/historic and touristic importance)	30
TOTAL		65

(b) Urban Development is a State subject and the State Governments have to take action for the infrastructure development of the cities. The Government of India, however, supports States in their efforts for infrastructure development of cities through various schemes.

(c) and (d) Yes, Sir. The Government is aware of the increase of population in the cities and is in 'the process of introducing a new Mission for urban development.

Guidelines for National Urban Transport Policy

3195. SHRI MANSUKH L. MANDAVIYA: Will the Minister of URBAN DEVELOPMENT be pleased to state the details of action taken by the Ministry as on date in consultation with State Governments for formation of Special Guidelines for National Urban Transport Policy, to tackle the traffic conjunction problem increasing very sharply day by day resulting into unnecessary economical and environmental loss to the country?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU): National Urban Transport Policy was formulated by Government of India in 2006, however, Urban Development being a State subject, measures to ease/eradicate congestion in the cities have to be taken by the States. Ministry of Urban Development has issued the following two advisories to all States/UTs in order to take measures to control traffic congestion :-

- (i) An advisory dated 15.1.2013 on introduction of Congestion Charging to issue instructions to all concerned authorities for identifying the most congested areas in their cities, getting a proper study done on various aspects of congestion charges as per city requirement and consider adopting congestion charging system as a measure to decongest a particular area/CBD, increasing mode share of cycling as well as public transport and increase the mobility of the people besides controlling pollution.
- (ii) An advisory dated 11.7.2013 in which Ministry of Urban Development has offered to provide 80% financial assistance to the States/UTs for carrying out study on congestion charges. So far, no formal proposal in this regard has been received from the States/UTs.